

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) संयुक्त अरब गणराज्य में भारतीय सहयोग से किसी भी विमान फैक्टरी की स्थापना नहीं की गई है।

(ख) भारत में संयुक्त अरब गणराज्य के सहयोग से किसी विमान फैक्टरी को स्थापित किए जाने का कोई प्रस्ताव नहीं है।

चाइल में भारतीय दूतावास के एक अधिकारी द्वारा कारों की बिक्री

*200. श्री मधु लिये क्या बड़े शिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चाइल (दक्षिण अफ्रीका) में भारतीय दूतावास के एक अधिकारी ने भारत लौटने से पहले एक इम्पला और फिएट बैंच कर बड़ी राशि कमाई ;

(ख) क्या यह भी सच है कि जब कि अफ्रीका में नई इम्पला कार की कीमत लगभग 3200 डॉलर है, यह कार इस अधिकारी ने चाइल में 10,000 डॉलर में बेची थी ; और

(ग) क्या इस अधिकारी ने आस्ट्रेलिया में भी कारों खरीदी थीं और उस देश को छोड़ने से पहले इसी तरह उन्हें भारी मुनाफे पर बेच दिया था।

बड़े शिक-कार्य मंत्रालय में राज्य मंत्री (श्री ब० रा० मगल) : (क) से (ग) इस मामले की छानबीन की जा रही है और जब यह पूरी हो जाएगी तो इसके तथ्य जो कि विदेश-स्थित संबद्ध मिशिनो से इकट्ठे किए जा रहे हैं, सदन की मेज पर रख दिए जाएंगे।

Pakhtoonistan

*201. SHRI G. S. DHILLON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a deputation led by a former Central Minister and also a

Secretary of the United Pakhtoonistan Front submitted a memorandum to the Deputy Prime Minister sometime in July/August 1967 for raising the Pakhtoonistan issue in the U.N.O. and also allowing their delegation to go abroad to explain the idea of Pakhtoonistan; and

(b) if so, the action taken on this memorandum?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). A deputation of the United Pakhtoonistan Front met the Deputy Prime Minister on the 6th August, 1967, and handed a copy of a resolution passed by the Front. Neither in the resolution nor in the discussions which this deputation had with the Deputy Prime Minister was there any mention of raising the Pakhtoonistan issue in the U.N. or of allowing a delegation to go abroad to explain the cause of Pakhtoonistan.

Suspension of N.C.C. Training in Madras

*202. SHRIMATI TARKESHWARI SINHA :
SHRI RABII RAY:
SHRI JUGAL MONDAL;
SHRI BAL RAJ MADHOK:
SHRI SHIV KUMAR
SHASTRI :
SHRI RAM AVTAR
SHARMA:
SHRI SEZHIAN:
SHRI ATAL BUHARI VAJ-
PAYEE:
DR. SURYA PRAKASH PURI:
PURI:
SHRI PRAKASH VIR
SHASTRI:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Madras Government have suspended NCC and ACC training in all the educational institution in the State with effect from 25-1-68, until the Centre acceded to the State Government's demand for

the removal of Hindi words of command; and

(b) if so the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) The Scheme of ACC was abolished during 1965-66. As regards NOC, Madras Government had requested the Director NCC Madras not to hold any further instructions, drill or classes or camps till a decision was taken on their request to the Government of India that the words of Command used in the NCC should be in English or in the regional language. The Director NCC has accordingly discontinued all such training.

(b) The matter is under consideration.

Aid to Nepal

*203. SHRI K. P. SINGH DEO:
SHRI DEIVEEKAN:
SHRI D. C. SHARMA:
SHRI JUGAL MONDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) Whether it is a fact that the Government of Nepal have requested for additional assistance for the development of certain projects in Nepal;

(b) if so, whether the Government of India have agreed to give the assistance asked for by the Government of Nepal;

(c) if so, the details thereof; and

(d) the details of assistance given to the Nepal Government so far for the development of various projects?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
(a) to (c) Yes, Sir.

The Government of India will provide additional assistance of upto Rs. 1 crores for certain development

schemes in the field of minor irrigation, education, health, agriculture, horticulture and village & cottage industries. The funds are to be utilised by the end of the next financial year, i.e. March 31, 1969. This additional assistance is being given at the special request of His Majesty's Government of Nepal and will be in addition to the schemes already approved under the Indian Cooperation Programme for the 5-year period ending in March, 1971.

(d) The information sought was furnished to the House in reply to Unstarred Question No. 379 put by Smt. Tarkeshwari Sinha for answer on May 25, 1967 by the Deputy Prime Minister.

पूर्व पाकिस्तान में हिन्दू

* 204. श्री रामावतार शर्मा :
डा० सूर्य प्रकाश पुरी :
श्री प्रकाशवीर शास्त्री :
श्री अटल बिहारी वाजपेयी :

क्या बौद्धिक-कार्य मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि पूर्व पाकिस्तान में हिन्दुओं को जान बूझकर निरंतर परेशान किया जा रहा है जिसके परिणामस्वरूप वे अधिक संख्या में भारत भा रहे हैं ;

(ख) क्या यह भी सच है कि इस संबंध में हाल में कुछ विख्यात नगरिक तथा हिन्दू राष्ट्रजन गिरफ्तार किये गये हैं ; और

(ग) यदि हां, तो इस बारे में भारत सरकार की क्या प्रतिक्रिया है ?

बौद्धिक-कार्य मंत्रालय में राज्य मंत्री (श्री ब० रा० भगत) : (क) जी हां ।

(ख) जी हां ।

(ग) भारत सरकार ने पाकिस्तान के अल्पसंख्यकों की मुसीबतों के बारे में बार-बार वहां की सरकार से विरोध प्रदर्शन किया है और